Spurious drugs in Government hospitals

1755. SHRIMATI MOHSINA KIDWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of cases of spurious drugs in Government hospitals in various parts of the country which have come to the notice of Government and what action has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): Health is a State subject and no such information is maintained centrally. As far as AIIMS, New Delhi and JIPMER, Puducherry and three Central Government Hospitals in Delhi, namely Dr. RML Hospital, Safdarjung Hospital, Lady Hardinge Medical College and associated hospitals are concerned, no incidence of spurious drugs has been reported.

Inadequate weapons and manpower with armed forces

1756. SHRI RAM KUMAR KASHYAP:

SHRI K.C. TYAGI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Indian Forces do not have enough ammunition to undertake a full blown war with intense fighting for even 20 days;
 - (b) if so, the details of steps taken to provide adequate ammunition to our forces;
- (c) whether there is acute shortage of officers in Indian Army, Navy and Air Force;
- (d) if so, the measures taken to persuade educated youths to join Army, Navy and Air Force; and
- (e) whether Government is taking any steps to make the job of officers of Indian Army, Navy and Air Force more attractive?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) and (b) Provisioning of ammunition for Armed Forces is carried out as per authorized/ceiling which caters for war preparedness. The stocks which are expended during practices and exercises are replenished from time to time in accordance with procurement procedures.

Procurement of ammunition is undertaken on the basis of a Long Term Integrated Perspective Plan (LTIPP) (15 years), Service Capital Acquisition Plan (SCAP) (5 years) and the Annual Acquisition Plan (AAP) (two years).

(c) Details of the shortage of the officers (excluding medical and dental branch) in the Armed Forces are as under:

Army	Navy	Air Force
(As on 1.7.2014)	(As on 1.11.2014)	(As on 1.11.2014)
7989	1499	357

(d) and (e) Government has taken a number of measures to encourage the youth to join Armed Forces to meet the shortages, including sustained image projection and publicity campaign to create awareness among the youth on the advantages of taking up a challenging and satisfying career. Further, Government has taken various steps to make Armed Forces jobs attractive. These include implementation of the recommendation of the VI Central Pay Commission with improved pay structure, additional family accommodation through Married Accommodation Project (MAP) and improvement in promotion prospects in the Armed Forces.

Royalties from sale of patriotic song

1757. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

- (a) the amount of money received by Government till date in royalties from sales of the song 'Ae mere watan ke logon', which were donated by Rastra Kavi Pradeep to the Ministry of Defence for disbursal through the War Widows Welfare Fund;
- (b) the status of disbursal of and the manner in which the said amount has been utilised by Government for the benefit and welfare of war widows; and
- (c) the number of persons who have been benefited from the utilisation of these funds?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) Ministry of Defence has not received any royalties for the song 'Ae mere watan ke logon' from Rastra Kavi Pradeep and no money has been received in this Ministry on account of royalties from the sale of the song.

(b) and (c) In view of (a) above, the questions do not arise.